

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2168/2017

AKMAL

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(only CRL.M.P. NO.49899/19 IN CRL A. NO.2168/17 AND CRL.M.P NO. 49906/19 IN CRL. A. NO. 2171/17 TO BE LISTED on 2.5.2019.)

WITH CrI.A. No. 2171/2017
(FOR GRANT OF BAIL ON IA 49906/2019)

Date : 02-05-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Appellant(s) Mr. Siddhartha Dave, Sr. Adv.
Mr. Farrukh Rasheed, AOR

For Respondent(s) Mr. Aviral Dhirendra, Adv.
Mr. Alok Kumar Pandey, Adv.
Ms. Nida Doon, Adv.
Mr. R. C. Kaushik, AOR

Ms. Srishti Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Let these appeals be listed for final hearing during
ensuing summer vacation and if possible, in the month of
May, 2019.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER